

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR INTERDRIL ASIA LIMITED
OPERATING IN DRILLING EQUIPMENT MANUFACTURING INDUSTRY AT
MUMBAI, MAHARASHTRA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Interdril Asia Limited CIN: U74899DL1993PLC055900
2.	Address of the registered office	R 13 & 4, LGF, Ansal Chambers II, 6, Bhikhajikama Place, New Delhi – 110 066
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	1. Survey No. 16/5, 17/2, 17/4, 17/5, 18/1, 18/2, 23/1-A and 23/1-B, Village Esambe, Khalapur Taluka, Raigad Dist., Maharashtra 2. 106, Vikas Business Centre, Near Santacruz Bus Depot, West of S.V. Road Vile Parle, Santacruz West, Mumbai - 400 054
5.	Installed capacity of main products/ services	The details can be sought by sending email at cirp.interdrilasia@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	There are no operations in the company since FY 2013-14
7.	Number of employees/ workmen	Details are not available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be sought by sending email at cirp.interdrilasia@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The details can be sought by sending email at cirp.interdrilasia@gmail.com
10.	Last date for receipt of expression of interest	12-October-2024
11.	Date of issue of provisional list of prospective resolution applicants	17-October-2024
12.	Last date for submission of objections to provisional list	22-October-2024
13.	Date of issue of final list of prospective resolution applicants	28-October-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22-October-2024
15.	Last date for submission of resolution plans	21-November-2024
16.	Process email id to submit EOI	cirp.interdrilasia@gmail.com

27-September-2024
Nagpur

For **Interdril Asia Limited**
Sd/-
CA Ashish Saoji
IBBI/IPA-001/IP-P01268/2018-19/12150
3rd Floor, M G House RNT Marg,
Civil Lines Nagpur - 440001